IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.252 - CP 2 of 2020
Item No.253 – IA 21 of 2021

Proceedings under Section 241-242

IN THE MATTER OF:

Anil Shankarlal Patel & Ors **.....Applicant**
V/s
Magic Creation Pvt Ltd & Ors **.....Respondent**

Order delivered on 30/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : CS, Anish Kharidia for R 2-4.

ORDER

List for further consideration on 23.01.2023

-sd- -sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Abhishek